

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/105//2016  
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR  
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

v. Hari Kumar  
for Sagar & Son

Counsel for R3 & R4

v. Hari Kumar

**ORDER**

Counsel for the Petitioner along with the Petitioner in person is present. Counsel for the Respondents is also present. As seen from the Order dated 12.7.2017, the parties were directed to suggest the name of mediator <sup>who</sup> ~~which~~ could be agreeable to <sup>all the</sup> ~~both of~~ them. At this stage, the Petitioner in person has suggested two names; one Mr. Justice P. K. Balasubramaniam and another Mr. N. V. Nagasubramaniam. The Counsel for the 2<sup>nd</sup> Respondent is directed to seek instructions from the 2<sup>nd</sup> Respondent for agreeing on any one of the names suggested by the Petitioner. Counsel for R3 and R4 also sought time to seek instructions from his clients. Put up on 10.8.2017 at 10.30. A.M.

S. Vijayaraghavan

(S. Vijayaraghavan)  
Member (Technical)  
PAM

(Ch. Md. Sharief Tariq)  
Member (Judicial)